

**SUPREME COURT OF INDIA**

LG Electronics India Pvt. Ltd.

Vs.

N.K.P. Salve

(V. N. Khare, CJI., Y. K. Sabharwal and Dr. Arijit Pasayat JJ.)

31.01.2003

**ORDER**

1. List this special leave petition after eight weeks.
2. In the meantime, any remittance of foreign exchange by the petitioner herein and respondents Nos. 13 and 14 shall be subject to further orders of this Court.
3. Dasti.